

that the case of the MV Seaman Guard Ohio crew is dealt with on a basis of full respect for the human and legal rights of the detainees and to release all the personnel concerned.

(ii) Following the introduction of a Resolution on the Citizenship (Amendment) Act 2019, the European Parliament held a debate on the matter on 29 January, 2020 where about fifteen Members of the European Parliament (MEPs) expressed their views. However, the European Parliament decided to postpone voting on the Resolution.

(c) and (d) The Government of India has engaged widely with the Members of the European Parliament to convey its position and relevant details.

#### **Strengthening of bilateral ties with the US**

2124. SHRI SANJAY RAUT:

DR. K. V. P. RAMACHANDRA RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the bilateral ties between India and the United States have been strengthened during the recent visit of the US President;

(b) if so, the details thereof;

(c) the details of agenda fixed and the issues discussed/agreements signed during the recent meetings with the US President and its outcome thereof; and

(d) the effective measures being undertaken by Government to establish trust between the two countries and the benefits likely to be accrued to India from the recent Indo-US meets?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) During the State Visit of the President of the United States of America, Donald J. Trump, to India in February 2020, Prime Minister Modi and President Trump, vowed to strengthen the India-U.S. Comprehensive Global Strategic Partnership. In their discussions, Prime Minister Modi and President Trump

covered a broad range of bilateral issues. They also exchanged views on a number of global and regional issues of mutual interest. The visit has strengthened bilateral cooperation in areas such as defence and security, trade and economy, energy, technology, health, and people-to-people ties.

(c) The documents concluded during the visit, are as below:-

- (i) Memorandum of Understanding on Mental Health between the Department of Health and Family Welfare of the Government of the Republic of India and the Department of Health and Human Services of the Government of the United States of America.
- (ii) Memorandum of Understanding on the Safety of Medical Products between the Central Drugs Standard Control Organization within the Directorate General of Health Services of the Ministry of Health and Family Welfare of the Republic of India and the Food and Drug Administration of the Department of Health and Human Services of the United States of America.
- (iii) Letter of Cooperation between Indian Oil Corporation Limited and ExxonMobil India LNG Limited and Chart Industries Inc.

(d) India and the U.S. have conducted intensive engagement and consultations at various levels on all matters of mutual interest, including frequent meetings at the leadership level and new mechanisms like the annual 2+2 meeting of foreign and defence Ministers of the two countries, to achieve greater understanding between the two sides and to promote mutually beneficial cooperation. Trade, investment, functional and people-to-people exchanges have grown, and there is significant convergence between the two countries on regional and global developments.

#### **Agreement between India and Brazil**

2125. DR. T. SUBBARAMI REDDY:

SHRI M. SHANMUGAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: